

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103
IB-11/ND/2021
New IA/3614/2024

IN THE MATTER OF:

Skystep Trading Ltd.

.....Applicant

Vs.

Sanco Industries Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 23.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Honey Satpal, Ms. Nandini Choudha, Mr. Yash
Dhyani, Advs.

For the Respondent :

ORDER

New IA/3614/2024:-

This is an application filed under Section 60(5) of IBC read with Rule 11 of the NCLT Rules, 2016. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List this application **23.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)